

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
QUESTION NO 15.12.2009
ANSWERED ON
INCREASE IN HAJ FARE .

2916

SHRI KAMAL AKHTAR

Will the Minister of CIVIL AVIATION be pleased to state :-

- (a) whether Government has increased the Haj fare for current year;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of increase in fare during the last three years;
- (d) whether Haj fare was increased after last date of receipt of application for Haj and after the applications were accepted; and
- (f) if so, the reasons for such increase at last moment?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a), (b) and (c): Yes, Sir. The fare being charged per pilgrim has been increased from Rs.12,000 to Rs.16,000 w.e.f. Haj 2009. The cost of travel per pilgrim for Airlines has increased considerably mainly due to increase in input costs, increase in embarkation points etc. The amount charged per pilgrim as travel cost had remained unchanged at Rs.12,000/- since 1994. While the cost to the airlines per pilgrim for Haj 2006 II, Haj 2007 and Haj 2008 was Rs.47,495/-, Rs.48,064/- and Rs.67,332/- respectively, the difference in fares being the subsidy borne by the Government.

(d) and (e): The airfare to be charged from the pilgrims has been increased with the approval of the Cabinet. The decision was taken in the month of October, 2009 and the Haj Committee was informed immediately.